

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

IA NOS.1931, 1932 AND 1933 OF 2019

IN

COMPANY APPEAL(AT) NO.255 OF 2018

IN THE MATTER OF:

Sushil Kumar & Anr

Applicants

Vs

Shilpa Garments Pvt Ltd & Ors

Respondents

For Appellant:- Mr. Kumar Ankur and Mr. Bipul Kedia, Advocates.

For Respondents: - Mr Iswar Mohapatra and Mr. Aaryan Sharma, Advocates.

ORDER

09.07.2019 - Heard Advocate Mr. Kumar Ankur for the applicants of these IAs and Advocate Shri Iswar Mohapatra for Respondents.

Reserved for **Judgement**.

(Justice A.I.S. Cheema)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn